

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.112/241-242/NCLT/AHM/2018

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2020**

Name of the Company:

Harsh Dubal & Anr

V/s

White River Corporation Pvt Ltd & Ors

Section:

Section 241-242 of the Companies Act 2013.

ORDER

Learned Counsel for the Petitioner appeared.

Learned Counsel for the Respondent appeared.

The name of the company has already been struck off.

We have directed the petitioner to get it revived if they are interested.

Matter stands adjourned to 27.01.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 2nd day of November, 2020.